

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Supreme Court Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Acceptance of resignation tendered by Mr. M. Shoeb Alam,  
Advocate, Advocate-on-Record, Supreme Court of India.

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Government Order No: 2259 -JK(LD) of 2020.  
Dated : 05 - 06 - 2020.

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Sanction is hereby accorded to the acceptance of  
resignation tendered by Mr. M. Shoeb Alam, Advocate-on-  
Record, Supreme Court of India with effect from 03-06-2020.

By order of the Lieutenant Governor.

Sd/-  
(Achal Sethi)  
Secretary to Government.

NO: LD(SC)90/1  
Copy to the:-

Dated: 05 - 06 - 2020.

1. Learned Advocate General, J&K.
2. All Financial Commissioners.
3. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
4. Director General of Police, J&K Jammu.
5. Principal Resident Commissioner, J&K New Delhi.
6. Registrar General, Supreme Court of India, New Delhi with the request that in all the cases pertaining to the Union Territory of Jammu and Kashmir wherein UT or any Department/Corporation/Undertaking of the Union Territory of Jammu and Kashmir is a party, name of Smt. Shashi Juneja and Shri G. M. Kawoosa, Advocate be substituted.
7. All Principal Secretaries to Government.
8. All Commissioners/Secretaries to Government.
9. Principal Accountant General (A&E) Jammu.
10. All Heads of Departments.
11. Director Information, J&K Jammu.
12. All Officers of the Department of Law, Justice and Parliamentary Affairs.
13. Shri G. M. Kawoosa, Additional Standing Counsel, Supreme Court of India.
14. Smt. Shashi Juneja, Additional Standing Counsel, Supreme Court of India.
15. Shri M. Shoeb Alam, Advocate Supreme Court of India, New Delhi for information. He is requested to handover all the records/files to Smt. Shashi Juneja and Shri G. M. Kawoosa, Additional Standing Counsels.
16. Private Secretary to Chief Secretary for information of the Chief Secretary.
17. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
18. Government Order file.
19. Concerned file.

*(Signature)*  
05.06.20  
(Ashish Gupta)  
Deputy Legal Remembrancer.

*(Signature)*  
05-06-2020